

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

RA No.85/2001 in OA No.2782/1999~

New Delhi, this 8th day of March, 2001

Hon'ble Shri Kuldip Singh, Member(J)  
Hon'ble Shri M.P. Singh, Member(A)

Dr.Rajendra Prasad  
Sr. Divisional Medical Officer  
Northern Railway, Delhi Shahdara .. Applicant

(By applicant in person)

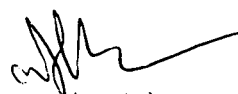
versus

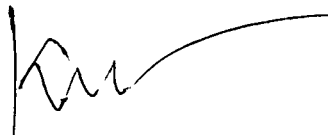
Secretary  
Railway Board  
Ministry of Railways  
Rail Bhavan & Another .. Respondents

ORDER(in circulation)

Shri M.P. Singh

Though the applicant has not come with the plea that there has been an error on the face of the records in our judgement dated 13.11.2000 in OA No.2782/1999 or that there are new grounds which were not in his knowledge at the time of final hearing of the OA that would warrant a review of our order, the present Review Application is filed by him seeking a direction to the respondents to include his name at Sl.No.6 in the list of the incumbents of the notice dated 21.8.90. Such a relief cannot be granted in a review application. The applicant can agitate this issue by filing a fresh OA, if so advised. In view of this, the present RA is dismissed as not maintainable.

  
(M.P. Singh)  
Member(A)

  
(Kuldip Singh)  
Member(J)

/gtv/